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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **FAO(OS) (COMM) 81/2020 & CM APPL.14933-934/2020 & 32611/2020**

UNION OF INDIA

..... Appellant

Through: Mr. Tushar Mehta, SGI, Mr. K. M Natraj, ASG, Mr. Kirtiman Singh, Mr. Apoorv Kurup, Mr. Waize Ali Noor, Ms. Manmeet Kaur, Mr. Akhil Hasija, Ms. Gauri Gobudhan and Ms. Kirti Dadheech, Advocates.
Mr. Chetan Sharma, ASG with Mr. Bhagvan Swarup Shukla, CGSC & Mr. Rajesh Ranjan, Advs. For UOI.

Versus

PANACEA BIOTEC LIMITED

..... Respondent

Through: Mr. Sandeep Sethi, Sr. Adv. with Mr. Kawal Nain, Ms. Kanika Sharma & Mr. Rohit Dadwal, Advs.

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+ **FAO(OS) (COMM) 137/2020 & CM APPL.27646-649/2020**

OIL AND NATURAL GAS CORPORATION LIMITED

..... Appellant

Through: Mr. Tushar Mehta, SGI, Mr. K. M Natraj, ASG, Ms. Kanu Agarwal, Mr. Parantap Singh, Mr. Vinayak K. Sharma & Mr. Saurabh Pandey, Advocates



versus

PLANETCAST TECHNOLOGIES LIMITED Respondent

Through: Mr.Anshu Mahajan with
Mr.Gitanshu Rastogi, Advs.

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+ FAO(OS) (COMM) 82/2020 & CM APPL.14938-939/2020 &
32610/2020

UNION OF INDIA Appellant

Through: Mr. Tushar Mehta, SGI, Mr. K. M
Natraj, ASG, Mr. Kirtiman Singh,
Mr. Apoorv Kurup, Mr.Waize Ali
Noor, Ms. Manmeet Kaur, Mr.
Akhil Hasija, Ms. Gauri Gobudhan
and Ms. Kirti Dadheech,
Advocates.
Mr.Chetan Sharma, ASG with
Mr.Bhagvan Swarup Shukla,
CGSC & Mr.Rajesh Ranjan, Advs.
For UOI.

versus

BHARAT BIOTECH INTERNATIONAL LTD. Respondent

Through: Mr. Vipin Nair, Mr.Sughosh
Subramanyam, Ms.Sanskriti
Samal & Mr.Shashank Chaturvedi,
Advs.



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+ FAO(OS) (COMM) 83/2020 & CM APPL.15008-009/2020 & 32612/2020

UNION OF INDIA

..... Appellant

Through: Mr. Tushar Mehta, SGI, Mr. K. M Natraj, ASG, Mr. Kirtiman Singh, Mr. Apoorv Kurup, Mr. Waize Ali Noor, Ms. Manmeet Kaur, Mr. Akhil Hasija, Ms. Gauri Gobudhan and Ms. Kirti Dadheech, Advocates.
Mr. Chetan Sharma, ASG with Mr. Bhagvan Swarup Shukla, CGSC & Mr. Rajesh Ranjan, Advs. For UOI.

versus

SERUM INSTITUTE OF INDIA LIMITED

..... Respondent

Through: Mr. Abhinav Vasisht, Sr. Adv. with Mr. Vikram Dhokalia & Ms. Akshita Sachdeva Jaitly, Advs.

CORAM:

HON'BLE MR. JUSTICE SURESH KUMAR KAIT

HON'BLE MS. JUSTICE NEENA BANSAL KRISHNA

ORDER
14.09.2023

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1. These appeals have been listed for 'Final Hearing'.
2. aring'.
3. At the joint request of learned senior counsels for the parties, renotify on 07.10.2023 at 10:30 AM.



4. Mr.Tushar Mehta, learned Solicitor General of India appearing for the appellants submits that he shall make submissions for two hours and Mr.Sandeep Sethi, learned senior counsel appearing for the respondents submits that he shall conclude submissions within one hour in FAO(OS) (COMM) 81/2020, FAO(OS) (COMM) 82/2020 and FAO(OS) (COMM) 83/2020 and Mr.Anshu Mahajan, learned counsel appearing for respondent in FAO(OS) (COMM) 137/2020 shall conclude his submissions within half an hour. Thereafter, maximum half an hour is given to the counsels for rebuttal.

5. It is made clear that under no circumstances, adjournment shall be given to anyone of the parties on the date fixed.

SURESH KUMAR KAIT, J

NEENA BANSAL KRISHNA, J

SEPTEMBER 14, 2023/ab